

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

Item No. 301
(CAA) 272(PB)/2017

IN THE MATTER OF:

Touchstone Holdings Pvt. Ltd.

.... Applicant/petitioners

Order under Section 230-232 of the Companies Act, 2016

Order delivered on 24.07.2019

CORAM:

SHRI R. VARADHARAJAN,
HON'BLE MEMBER(JUDICIAL)

For the Applicant/petitioners : Mr. Afnaan Siddiqui, Adv.

For the Respondents : -
Mr. Vipul Ganda, Ms. Aastha Trivedi, Ms.
Chandrayee Maitra, Advs. for objectors.

ORDER

By Order of the Bench, the matter is listed on 06.08.2019.



(Nirmala Vincent)
Court Officer

24.07.2019.
Aarti Makker